



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/6547/2021</a>	RANJITA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	SC, ELEM. EDU SC, AG
2	<a href="#">WP(C)/3837/2023</a>	M/S KIRAN REED INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
3	<a href="#">WP(C)/3844/2023</a>	M/S KAUSTABH GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
4	<a href="#">WP(C)/3846/2023</a>	M/S SUMIT ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
5	<a href="#">WP(C)/5508/2023</a>	LEENA DAS @ MUSSTT. ALINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM ( R1 - R6 ) SC, AG
6	<a href="#">WP(C)/7459/2023</a>	ANUJ SINGHA ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	GA, ASSAM MR. P J SAIKIA, SR. ADV(r-5) MR. U K DAS (R-4) MS. B D SARMAH (R-4) MR. T ALI (R-4) MR. M RAHMAN(r-5) MS M NIROLA(r-5) SC, G M D A

LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024

10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



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**[AT 11:00 AM]****BEFORE:****DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI****COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	<a href="#">WP(C)/2612/2023</a>	PRIYANKA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM MR Z HUSSAIN (R-6)
2	<a href="#">WP(C)/4110/2023</a>	SABINA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
3	<a href="#">WP(C)/6449/2023</a>	SOMCHOR ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, ELEM. EDU GA, ASSAM
4	<a href="#">WP(C)/7143/2023</a>	BIKROM SINGHA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
5	<a href="#">WP(C)/7507/2023</a>	BIDUR CH RAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, A S T C SC, IWT

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